

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3594
TO BE ANSWERED ON 08.08.2022

Singing National Anthem in Educational Institutions

†3594. SHRI RAJVEER DILER:

Will the Minister of Education be pleased to state:

- (a) whether the Government proposes to impose ban on the educational institutions in the country which don't allow students to sing national anthem;
- (b) if so, whether the Government proposes to make provisions to de-recognise such institutions;
- (c) if so, whether any action is likely to be taken against such institutions and if so, the details thereof; and
- (d) the time by when such actions are likely to be taken?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (d): Education is a subject of Concurrent List of the Constitution and schools, other than those owned /funded by Central Government, are under the jurisdiction of the State Governments. Thus, these schools are recognised by the respective State Government.

In so far as Central Board of Secondary Education (CBSE) is concerned, CBSE is an examination conducting body which affiliates school for conducting Secondary/Senior Secondary school examination on fulfilment of essential conditions as per CBSE Affiliation Bye-laws and the schools are regulated by the respective State Government. State Education Department is the regulatory body of the school.

The playing/singing of the National Anthem on various occasions and need for paying due respect to the National Anthem by observance of proper decorum on such occasions are regulated by the 'Orders relating to the National Anthem of India' and 'the Prevention of Insults to National Honour Act, 1971'. The instructions laid down in the 'Orders relating to the National Anthem of India' are for general information and guidance. In respect of mass singing of the National Anthem, the Orders provide that "In all schools, the day's work may begin with community singing of the Anthem. School Authorities should make adequate provision in their programmes for popularizing the singing of Anthem and promoting respect for the National Flag among students". The Ministry of Home Affairs, from time to time, has been sending advisory to State Governments/ UT Administration and Ministries/ Departments to comply with instructions laid down under the 'Orders relating to the National Anthem of India'.
